IN THE HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Through VC)

Arb P 27/2023

NORTHERN EXPRESS INFRA ...Petitioner(s)/appellant(s)
DEVELOPERS PVT LTD THROUGH
KUMAR SHARMA

Through: None

Vs.

VICE CHAIRMAN J AND K LAKES
CONSERVATION MANAGENENT
AUTHORITY AND ANR

...Respondent(s

Through:

Mr. Faheem Nissar Shah, GA.

CORAM:

HON'BLE THE CHIEF JUSTICE

ORDER 03.10.2024

The matter was called twice for hearing, yet there was no appearance on behalf of the petitioner. It is further noted that on the previous date of hearing, no one appeared on behalf of the petitioner, which shows that the petitioner is not interested in prosecuting the case.

In view of above, the petition is dismissed for non-prosecution. Interim direction, if any, shall stand vacated.

> (TASHI RABSTAN) CHIEF JUSTICE

AND LADAKH

SRINAGAR 03.10.2024